

Annexure-1

List of secured financial creditors

Name of the Corporate Debtor: Noslar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 10.04.2021

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.) Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted			
1	Axis Bank Ltd.	L65110GJ 1993PLCO 20769	17.06.2020	20,13,66,268	20,12,16,268	Secured	20,12,16,268	Yes	Refer Note - A below	-	52.11	1,50,000	-	
2	Punjab National Bank		25.06.2020	12,37,11,304	12,23,45,480	Secured	12,23,45,480	Yes	Refer Note - B below	-	31.68	13,65,824	-	
3	Madhya Pradesh Financial Corporation Ltd.		10.06.2020	6,22,99,297	6,22,99,297	Secured	6,22,99,297	Yes	Refer Note - C below	-	16.13	-	-	
4	HDFC Bank Limited		28.01.2021	3,08,273	2,77,951	Secured	2,77,951	Yes	Refer Note - D below	-	0.07	30,322	-	
	Total			38,76,85,143	38,61,38,996		38,61,38,996				100	15,46,146	-	

Note - A: Security interest held by Axis Bank Ltd.: 1.) Leasehold piece of land at Plot No. 2 together with shed and building constructed thereon situated at Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh; 2.) Primary: First pari passu charge on entire current assets primarily comprising of stocks and book debts of the Company, both present and future; and 3.) Collateral: First pari passu charge on entire immovable/movable fixed assets of the CD (present and future) including factory land and building at Plot No. 2 New Industrial Area, Mandideep, District Raisen, Madhya Pradesh (except vehicles financed by other lenders).

Note - B: Security interest held by Punjab National Bank: 1.) Primary: Stock and Book Debts; and 2.) 2nd Pari Passu charge on leasehold land and building at Plot No. 2 New Industrial Area, Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh.

Note - C: Security interest held by Madhya Pradesh Financial Corporation: 1.) Leasehold land at Plot No. 2, New Industrial Area, Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh admeasuring 45,561.60 Sq. mtr. along with building constructed and Plant & Machinery installed thereon.

Note - D: Security interest held by HDFC Bank Ltd.: Hypothecation on Mahindra Bolero Max Mini Truck, Vehicle no. MP 04 GB 1156.

